

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 216 & 262 of 2013

Dated : 25th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 216 of 2013

&

I.A. No. 295 of 2013

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparana Srivastava

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Mr. M.G. Ramachandran**

Appeal No. 262 of 2013

M/s Jindal Power Ltd. & Anr. Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

**Counsel for the Respondent(s): : Mr. C.K. Rai for R.1
Ms. Suparna Srivastava for R.2**

ORDER

Written Submissions have been filed by all the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**